

**Office of the District Judge, Murshidabad**  
(English Office)  
Berhampore, Murshidabad

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**ORDER**

No... 223

Dated Berhampore, the 20<sup>th</sup> April, 2021

Owing to sudden illness of the Chairman, District Recruitment Committee-cum-District Judge, Murshidabad, all the Tenders relating to Tender Notices bearing No(s) 01, 02, 03 and 04 all dated 25.03.2021 published from this end, will be opened at 5 p.m. on 17.05.2021 instead of 20.04.2021. The last date of dropping Tender (s) is also extended till 4.30 p.m. on 17.05.2021. Let a copy of this order be published in the Notice Board of the undersigned.

Inform all concerned.

*sd/- V. Swz.*

**District Judge, Murshidabad**  
(in-Charge)

Memo No. 1507(20)/XII - Al1)

Dated Berhampore, the 20<sup>th</sup> April, 2021

Copy forwarded for information and publication (in the Notice Board) to:-

1. The District Magistrate, Murshidabad.
2. The superintendent of Police, Murshidabad.
- 3-6 The Judge – in – Charge, Nezarat Department, Civil Courts, Berhampore/Kandi/Lalbagh/Jangipur.
7. The Sabhadhipati, Murshidabad Zila Parishad.
8. The C.M.O.H, Murshidabad.
9. The Chairman Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD (civil) divn – I & II.
15. The Executive Engineer, PWD(Electrical), Murshidabad Divn.
16. The Station Master, Berhampore, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical College & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court Notice Board.
20. The System Officer with the direction to upload the ~~Order~~ in the Website of Murshidabad Judgeship. "

*[Signature]*

**District Judge, Murshidabad**  
(in-Charge)